

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 125
(IB)-2062 (PB)/2019

IN THE MATTER OF:

Sanjay Gulati	Applicant/petitioner
v.		
MSA Developers Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code,2016

Order delivered on 05.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:	Mr. Armaan Grover, Adv. with Applicant Mr. Sanjay Gulati
For the Respondent(s):-	Mr. Onkar Nath, Adv.

ORDER

For order see, CP. No. (IB)-1888(PB)/2019.

05.09.2019
Ritu Sharma